

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-18-2020****IN****Criminal Writ Petition No.67 of 2020**

Mrs. Sangeeta Babu Mote

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri G. Teles, Advocate for the Petitioner.

Shri Gaurish Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 20 October 2020****P.C. :**

Post the matter on 03.11.2020.

2. Interim relief, granted earlier, to continue.

DAMA SESHADRI NAIDU, J.

NH